

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207 - IA/496(AHM)2022
in
CP(IB) 53 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd
V/s
ABG Shipyard Ltd

.....Applicant

.....Respondent

Order delivered on: 23/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Adrita Bhuyan, Adv. a.w Mr. Jay Kansara, Adv.
For the Respondent : Mr. Monaal Davawala, Adv. for R-2 (Liquidator)

ORDER

IA/496(AHM)2022

Ld. Counsel for the applicant and respondent submitted that matter is pending before Hon'ble Supreme Court, hence, requested for adjournment.

List for further consideration on 03.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)